

[Print](#)**Defective Case Register from 2025-11-17 to 2025-11-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLA/34704/2025	KARUNAKAR GAYA	2025-11-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED p.s. no.59/25 in synopsis and para.1 and prayer of petn. not tally with or. dtd.9-10-2025 under annex.2
2	D-WP(C)/46618/2025	PRAFULLA KUMAR MOHAPATRA	2025-11-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.
3	D-CRLA/34695/2025	RAVI SHANKAR SAMAL	2025-11-17	1. Name of the victim/ Informant shall not be reflected in the petition.
4	D-CRLA/34677/2025	SUSANTA SEKHAR PARIDA	2025-11-17	1. Name of the victim / informant shall not be reflected in the petition.
5	D-WP(C)/46416/2025	DILLIP KUMAR MOHAPATRA	2025-11-17	Page nos.22 to 23 not fullfledged. 2.Subject Code incorrectly Mentioned
6	D-WP(C)/46609/2025	LAXMI SHARMA	2025-11-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Index and book mark page marking not correctly mentioned.Page marking not proper.
7	D-CRLA/34846/2025	TUKUNA KUMAR MISHRA	2025-11-17	Status of appellant not furnished and Trial court case No.wrongly furnished 2. Code Wrongly furnished 3. Trial court case No.wrongly furnished in prayer para, 1st para of I.A.No.3101 and 3102 of 2025, 2-Limntation Act.not mentioned and para No.wrongly furnished in declaration of affidavit in I.A.No.3101/2025, 4. Senntences and category of sentence awarded under offences and fine wrongly furnished in entire brief
8	D-WP(C)/46551/2025	ANIRUDHA DAS	2025-11-17	ABAWF Rs 50 /- not paid on V.nama .
9	D-WP(C)/46635/2025	AJAY KUMAR TRIPATHY	2025-11-17	Date of Series copy of appointment vide annex-1 not tally with Index.
10	D-WA/47252/2025	GURUDUTTA KAR	2025-11-17	Court Fee Payable Rs-12/-, Rs-6/- paid, Rs-6/- to be paid. 2. Status of the parties not furnished 3.Code Incorrect.
11	D-WP(C)/46807/2025	SANJAY KUMAR PATRA	2025-11-17	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT

				INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Page nos.11 12 and 19 Annex-1 2 and 3 not exhibited
12	D-TRP(C)/46911/2025	SURESH CHANDRA PRADHAN	2025-11-17	it will register as trp(crl)
13	D-MACA/47143/2025	PRASANTA KUMAR MAHALI	2025-11-17	Court Fee Rs.669/ payable , not paid
14	D-CRLA/34581/2025	SOUGAT DASH	2025-11-17	1. page nos. 29 30 and 49 to54 not properly arranged in the judgement under annex.1.2. Age of the appellatant not tally with rej. judgement.
15	D-WP(C)/46752/2025	HRUDANANDA MOHAPATRA	2025-11-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-WP(C)/46636/2025	AJAY KUMAR TRIPATHY	2025-11-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not neat.
17	D-WA/47012/2025	SASWAT DAS,A.G.A	2025-11-17	Code not indicated
18	D-WP(C)/46811/2025	SANJAY KUMAR PATRA	2025-11-17	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Page nos. 11 12 and 16 Annex-1 2 and 3 not exhibited.
19	D-TRP(C)/47048/2025	MANOJ KUMAR PANDA	2025-11-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
20	D-CONTC/46480/2025	ADV	2025-11-17	As per cause title address of deponent not properly mentioned.
21	D-CRLMC/35276/2025	TUNA SAHU	2025-11-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Name of advocate not in capital letter in Vnama.
22	D-WP(C)/46753/2025	HRUDANANDA MOHAPATRA	2025-11-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-WP(C)/47101/2025	JAGABANDHU SAHU	2025-11-17	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.6/- be paid in cause title.

24	D- CONTC/46490/2025	JAYDEEP PAL	2025-11-17	cause title of annex.1 to be filed.
25	D- CRLREV/35197/2025	RAMANI KANTA PATTANAİK	2025-11-17	Put up SR after filing the C.Spl .G.R. No 77 2025.
26	D- ABLAPL/35075/2025	RAKESH BEHERA	2025-11-17	page no. 8 not neat
27	D- CRLMC/34364/2025	MRITUNJAY BANERJEE	2025-11-17	1. Certified copy of annex-1 not filed.
28	D-WP(C)/47088/2025	PRABODHA CHANDRA NAYAK	2025-11-17	.Receipt Showing Serv.copy To ct not Filed.
29	D- TRP(C)/47051/2025	DR. MAHIMA PRAKASHAN SAHOO	2025-11-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
30	D- CONTC/46668/2025	ADV.	2025-11-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. cause title of annex.1 to be filed
31	D- CRLREV/35372/2025	HRUDANANDA MOHAPATRA	2025-11-17	Odia undertaking not furnished.
32	D- ABLAPL/35089/2025	TANMAYA KUMAR MOHANTY	2025-11-17	page no. 9 34 to 36 and 39 are not neat
33	D- ABLAPL/35030/2025	PRADIPTA BEURA	2025-11-17	1. Age of Pet. in C.T. and Affidavit not tally. 2..Petition not correctly addressed to Honorable Court
34	D-WP(C)/46751/2025	HRUDANANDA MOHAPATRA	2025-11-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D- CRLMC/35096/2025	SUSANTA KUMAR BARAL	2025-11-17	1. Date of order not correctly furnished in synopsis, cause title, para no.1 and Prayer of the petition
36	D-WP(C)/46841/2025	MANORANJAN MISHRA	2025-11-17	8-CAUSE TITLE NOT IN ORDER.
37	D-WP(C)/46362/2025	TUSAR KUMAR MISHRA	2025-11-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-WP(C)/47114/2025	PRANAYA KISHORE HARICHANDAN	2025-11-17	1. Date of copy of invoice vide annex-2 not tally with Index. 2.Receipt Showing Serv.copy To cg not Filed.
39	D- ABLAPL/35029/2025	RASHMI RANJAN DAS	2025-11-17	1. Synopsis and Date Chart not page marked.
40	D- CRLMC/34786/2025	ASIT KUMAR JENA	2025-11-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defects.
41	D-WP(C)/41201/2025	NIRANJAN PANDA	2025-11-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Annexure -3 mentioned in para-7 not available in index and petition.
42	D-CRLMC/35117/2025	ASHOK KUMAR BEHERA	2025-11-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
43	D-WP(C)/47291/2025	SARADA PRASANNA SARANGI	2025-11-17	Page 101 not neat.
44	D-WP(C)/46913/2025	DEBADEEPTA SAHOO	2025-11-17	This may be registered as a W.P (c) P.I.L
45	D-CONTC/45870/2025	ADV.	2025-11-17	VERNACULAR CERTIFICATE NOT FURNISHED 2. IN AFFIDAVIT NO AUTHORIZATION NEEDED FOR OTHER PETITIONERS
46	D-ABLAPL/33150/2025	PRASANTA KUMAR NANDA	2025-11-17	1. Annexure 1 page 9 not legible.
47	D-CONTC/46174/2025	MAHESWAR MOHANTY	2025-11-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED PAGE NO. 53 NOT LEGIBLE
48	D-WP(C)/47275/2025	BINI MISHRA	2025-11-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Cause title page not correctly furnished.
49	D-WP(C)/46155/2025	PRASANNA KUMAR NAYAK	2025-11-17	Copy of the Govt. order dt. 16.07.2025 mentioned in the Index (Anx-1) and under Annex-1 not tally with the para-3 body of the petition. 2.Page no.23 not legible.
50	D-CONTC/46373/2025	ADV.	2025-11-17	1. Synopsis and date chart not mentioned in Index.
51	D-WP(C)/45537/2025	KUNAL KUMAR SWAIN	2025-11-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-WP(C)/46619/2025	AJAY KUMAR TRIPATHY	2025-11-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
53	D-BLAPL/34903/2025	S.DEBABRATA REDDY	2025-11-17	1.Sub para of paragraph 9 of the petition is not properly serial marked. 2. C.Copy or Free copy of rejection order is not filed. 3. Provision of Law in BNSS is not furnished in Cause Title.
54	D-WP(C)/46536/2025	SAPAN KUMAR LENKA	2025-11-17	.Subject Code Not Furnished .
55	D-ABLAPL/35002/2025	ASHUTOSH MISHRA	2025-11-17	1. Synopsis first page not signed. 2. Annexure 1 not attested.
56	D-WP(C)/47194/2025	LAXMIKANTA MOHANTY	2025-11-17	Writ petition not properly page marked.
57	D-WP(C)/46630/2025	GAJENDRANATH ROUT	2025-11-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page 13 to 24 partial not neat.D.Fee of OSBC Rs.50/- not paid in the v.nama.

58	D-WP(C)/46371/2025	KOUSIK ANANDA GURU	2025-11-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no.14 not in order
59	D-CRLMP/35218/2025	TUSHAR KANTA SAHOO	2025-11-17	L. T I NOT ATTESTED
60	D-BLAPL/34905/2025	BIGYAN KUMAR SHARMA	2025-11-17	1.Paragraphs in the petition is not properly serial numbered.
61	D-BLAPL/34946/2025	SITIKANT MISHRA	2025-11-17	1. V>Nama is not properly stamped
62	D-RVWPET/47031/2025	AMIYA KUMAR CHHATOI	2025-11-17	Au fee Rs 2.25/- to be paid.
63	D-ABLAPL/35113/2025	PREETAM MISHRA	2025-11-17	1. Court Fee of Rs.6 not paid.
64	D-BLAPL/34971/2025	PRASANTA KUMAR ROUSTRAY	2025-11-17	1. Age of the petitioner mentioned in Cause Title does not tally with that of rejection order.
65	D-WP(C)/46534/2025	AJAYA KUMAR NAYAK	2025-11-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
66	D-BLAPL/34920/2025	RAJIB RATH	2025-11-17	1. The name of the Lower Court mentioned in the cause Title and petition does not tally with that of rejection order.
67	D-CMP/47171/2025	BIBHUDHANANDA MUDULI	2025-11-17	1.Out of 57 Defendants only 06 Defendants made Parties as Petitioners,others be added as Parties in this Petition.
68	D-ABLAPL/35106/2025	ASHOK KUMAR SARANGI	2025-11-17	1. Annexure 1 page 8 not legible. 2. Name of Pet. in CT not tally with Vakalatanama.
69	D-WA/46596/2025	JATESWAR NAYAK,A.G.A	2025-11-17	C. Copy of order not filed. i) Page mark of annexure-1 not correct ii) Annexure-2 not filed.iii) Annexure -2 not mentioned in Book mark.iii) Put up for SR after filing of complete c. copy of impugned order and Anx-2.
70	D-ABLAPL/35016/2025	MOHAMMED AKHTER RAZA KHAN	2025-11-17	1. Name of Court below mentioned in Index not tally with C.T. 2. Address of the Petitioners not properly mentioned in the C.T. 3. Certificate at page 8 not signed. 4. OHCBA Welfare Fund Rs.50 not paid.
71	D-WP(C)/47186/2025	LAXMIKANTA MOHANTY	2025-11-17	Page no.40 not filed.
72	D-ABLAPL/35032/2025	RUCHI RAJGARHIA	2025-11-17	1. Bookmark of Date Chart be corrected as per Index. 2. Documents not properly annexed as stated in para 4 6 and 7. 3..Receipt Showing Serv.copy To cg not Filed.
73	D-WP(C)/46383/2025	PRANAB KUMAR PASAYAT	2025-11-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no. 22 not neat
74	D-CONTC/44271/2025	ADV	2025-11-17	Code NOT CORRECT

75	D-WP(C)/46366/2025	AKSHAYA KUMAR SAHOO	2025-11-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
76	D-BLAPL/34936/2025	ASUTOSH TRIPATHY	2025-11-17	1. Year of BNSS is not correctly furnished in Cause Title. 2. V.nama is not properly stamped.
77	D-WA/46868/2025	JENAMANI JEEBAN JYOTI	2025-11-17	Code Incorrect. i) Status of the parties not furnished appellant and Respondent no. 1 to 5 in appeal memo. ii) Opp. party no. 14 to 18 in wp(c) are not made a party in appeal memo
78	D-BLAPL/34875/2025	MANOJ KUMAR NAYAK	2025-11-17	1.Coloured stamps have not been attached in V>Nama as well as in Affidavit. 2. page No. 8 9 and 22 are not legible . 3. Annexures are not attested. 4. Age and father name of the petitioner mentioned in Cause Title do not tally with that of rejection order. 5. Age and village name of the petitioner mentioned in the Cause Title do not tally with that of V.nama.
79	D-WP(C)/46387/2025	PARSURAM MOHAPATRA	2025-11-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-ABLAPL/35003/2025	ASHUTOSH MISHRA	2025-11-17	1. Synopsis first page not signed.
81	D-WP(C)/46388/2025	DEEPAK KUMAR PANDA	2025-11-17	This may be registered as CMP.
82	D-WP(C)/45996/2025		2025-11-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Ground not mentioned in the petition copy.Paragraph not correctly mentioned in the affidavit.V>Nama not filed in the petition copy
83	D-WP(C)/46785/2025	SURESH KUMAR PANDA	2025-11-17	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Code no. not mentioned in index.2.
84	D-WA/47254/2025	BIBEKANANDA UDGATA	2025-11-17	i) Legible copy of page no. 59 60 91 93 108 are to be filed. ii) Undertaking for filing of translated copy not filed. iii) Appellant no. 1 has not been authorized by appellant no.2 swear this affidavit on his behalf.
85	D-ABLAPL/35102/2025	BHARAT JALLI	2025-11-17	1. Put up for SR after Page marking of Annexures in the Index.
86	D-CRLA/35258/2025	PRAVASH CHANDRA JENA	2025-11-17	Page Nos.12 and 13 not neat 2. Status of appellant not furnished
87	D-FAO/47079/2025	SUDEEP KUMAR SARANGI	2025-11-17	1. Period of Delay 16 days. 2. Receipt showing deposit of awarded amount before the commissioner not Filed.

88	D-ABLAPL/35031/2025	RUCHI RAJGARHIA	2025-11-17	1. Paragraph declaration not correct. 2. Annexure 2 page 12 to 16 and 18 not legible.
89	D-CRLA/34622/2025	AMRITA MISHRA	2025-11-17	Free copy of judgement filed but not annex. marked and not page mark. 2. Code not correct. 1. As per HONBLE Courts or. dtd 29-10.2025 JCRLA be corrected as CRLA .2. Name of trial court not furnishd in being aggrieved.3. Document Not properly arranged page not properly marked annex. neither marked nor mentioned in the petition
90	D-WP(C)/46828/2025	PRABODHA CHANDRA NAYAK	2025-11-17	Page no.17 not filed.
91	D-RVWPET/45733/2025	DEBASISH PATNAIK	2025-11-17	i) Value of appeal not furnished in RVWPET. ii) Page mart left blank in Index. iii) Put up for SR after removal of defects.
92	D-ABLAPL/35033/2025	PRADIPTA BEURA	2025-11-17	1.Age of the Pet. in C.T. and Affidavit not tally.
93	D-WP(C)/46378/2025	SATYAJEET MUKHARJEE	2025-11-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.11 not neat
94	D-WP(C)/46982/2025	BIBEKANANDA MAHAPATRA	2025-11-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name not tally with cause title and affidavit.
95	D-BLAPL/34986/2025	PRANAYA SWAIN	2025-11-17	i) paragraph no. not mentioned in declaration of the affidavit.ii) C . Copy of rejection order not page marked as well as annexure mark.
96	D-WP(C)/47084/2025	ASIT KUMAR DASH	2025-11-17	1. Date of notice not tally in Para- 5 as per index.
97	D-WP(C)/47172/2025	SAROJ KUMAR DASH	2025-11-17	L.T.I not attested in Vnama and affidavit
98	D-ABLAPL/35054/2025	SATYAPRAKASH DHAL	2025-11-17	1. Date of FIR mentioned in Date Chart not correct. 2. Affidavit not sworn on behalf of all the Petitioners.
99	D-WP(C)/46570/2025	DILLIP KUMAR MOHAPATRA	2025-11-17	Page nos 16 17 and 22 not neat
100	D-WP(C)/46778/2025	ADAM ALI KHAN	2025-11-17	Neither page mark furnished in index nor annexs. are properly arranged and also not page mark properly.2. As per index annex.1 not found.3. Date of annex.2 not tally with index
101	D-WP(C)/47180/2025	SAROJ KUMAR DASH	2025-11-17	L.T.I not attested in Vnama and affidavit
102	D-WA/46952/2025	SURESH CHANDRA DASH	2025-11-17	AU fee Rs 2.25/- to be paid i)Page mark not correctly furnished in Index. ii) Date of order wrongly mention in cause title. iii)wp(c) no. wrongly mention in reference certificate
103	D-BLAPL/35006/2025	RABINDRA NATH PRUSTY	2025-11-17	i) page 9 not legible.
104	D-CRLA/34954/2025	PRASANNA KUMAR DASH	2025-11-17	Put up for S.R. after redacting the names victim and her relatives from appeal memo

105	D-WP(C)/46793/2025	AKSHAYA KUMAR JENA	2025-11-17	Name of the petitioner in cause title not tally with affidavit and signature in v.nama.
106	D-WP(C)/47104/2025	SIDHARTHA DAS	2025-11-17	page nos. 16 17 and 44 not neat
107	D-WP(C)/47370/2025	JANMEJAYA KATIKIA	2025-11-17	.Receipt Showing Serv.copy To cg not Filed.
108	D-TRPCRL/35216/2025	RANJAN KUMAR ROUTRAY	2025-11-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
109	D-WP(C)/47173/2025	SAROJ KUMAR DASH	2025-11-17	E.C case no. wrongly mentioned in Prayer.
110	D-BLAPL/34773/2025	DEEPAK KU SAHOO	2025-11-17	1. The name of the Lower Court mentioned in the petition does not tally with that of rejection order
111	D-WP(C)/46572/2025	BIKRAM SENAPATI	2025-11-17	Page no.41 51 and 52 not properly scanned.
112	D-WP(C)/47221/2025	TUNA SAHU	2025-11-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
113	D-MACA/46948/2025	SUBHISIS MOHAPATRA	2025-11-17	Period of Delay 46 days 2. further SR after furnished of valuation and court fee payable
114	D-WP(C)/47176/2025	SAROJ KUMAR DASH	2025-11-17	L.T.I in Vnama and affidavits not correctly furnished.
115	D-WP(C)/46780/2025	Kumarbar Nayak	2025-11-17	1. As per index annex.1 not correctly mentioned in the para.1 of petition. 2. consumer no. in para.5 of petition not tally with annex.2.3. Date 11.9.2025 of annex.3 in para .8 of petition not tally with index.
116	D-CRLMC/35043/2025	SURENDRA KUMAR BISWAL	2025-11-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
117	D-MACA/47138/2025	PRASANTA KUMAR MAHALI	2025-11-17	Court Fee Rs20/ payable , not paid
118	D-CRLA/34322/2025	NISHIKANT MISHRA	2025-11-17	1. Name of the informant/victim shall not be reflected in the petition.2. Good grounds not furnished.
119	D-BLAPL/35053/2025	UMA SHANKAR PATEL	2025-11-17	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
120	D-ABLAPL/35071/2025	CHEERA RANJAN SATAPATHY	2025-11-17	1. Name of PS mentioned in Date Chart not correct. 2. Paragraph Declaration not correct and declaration incomplete.
121	D-ABLAPL/35073/2025	MANAS RANJAN KHATUA	2025-11-17	1. Synopsis and Date Chart not page marked.
122	D-CMP/47091/2025	PRAFULLA CHANDRA DAS	2025-11-17	1.Defendant No-1(a) not made Party in this Petition .2.O.Ps No-4 to 6 who are the P.L.Rs of deceased D-2 made parties but not yet substituted in the Trial Court.
123	D-WP(C)/46650/2025	AMITAV TRIPATHY	2025-11-17	Father name of petitioner not mentioned.
124	D-MACA/47137/2025	PRASANTA KUMAR MAHALI	2025-11-17	Court Fee Rs669/ payable, not paid
125	D-CRLA/34445/2025	LAXMI KANTA SAHOO	2025-11-17	Period of Delay 43 days (I.A. not filed.) 2.AU fee Rs.3.30 to be paid on c.copy of

				annex.1 3. Provision of Law Not correctly Furnished .
126	D-BLAPL/35155/2025	SATYANARAYAN MISHRA	2025-11-17	1. Date of rejection order under Annexure-2 does not tally with Index.
127	D-WP(C)/46616/2025	AJAY KUMAR TRIPATHY	2025-11-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Synopsis and date chart not mentioned in the Index.Occupation not mentioned in the affidavit.Paragraph not correctly mentioned in the affidavit.
128	D-WP(C)/45120/2025	AMIYA KUMAR MOHANTY	2025-11-17	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Serial nos of the parties in the cause title not correctly mentioned.Page 110 not neat.
129	D-ABLAPL/35069/2025	MANORANJAN ACHARYA	2025-11-17	1. Name of Informant appearing in Para 1 and name of father of the Informant appearing in Para 4 be redacted. 2. Facts mentioned in Affidavit not relate to the Deponent.
130	D-WP(C)/46264/2025	NETRANANDA BISWAL	2025-11-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
131	D-WP(C)/47379/2025	ANSHUMAN MISHRA	2025-11-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Prayer in IA column not correctly furnished.
132	D-MACA/47141/2025	PRASANTA KUMAR MAHALI	2025-11-17	Court Fee RS. 669/ payable , not paid
133	D-CRLA/34479/2025	SOUMYA RANJAN DAS	2025-11-17	Code Not correct. 2. year of charge frame in date chart not tally with judgement.
134	D-WP(C)/46632/2025	PRAFULLA KUMAR MOHAPATRA	2025-11-17	As per Index annex-8 not mentioned in the petition copy.
135	D-CRLMA/35302/2025	ADV.	2025-11-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Put up for SR after filing of c. copy of impugned order.
136	D-BLAPL/34957/2025	UMA SHANKAR PATEL	2025-11-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. V>Nama is not properly stamped.
137	D-MACA/47142/2025	PRASANTA KUMAR MAHALI	2025-11-17	Court Fee Rs669/ payable , not paid

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 17-11-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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